NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/43/2017

NAME OF THE PETITIONER(S)

: P. Shanmugam & 4 others

NAME OF THE RESPONDENT(S)

: Stahllform Technik Pvt Ltd

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. H Arvindh Pond's (1) Sr. Ad Vocate

per Srichan

Saivilu

RAHUL BALADI:

Counses Pahirines

Counsil for fesparalet.

ORDER

Counsel representing both the parties are present. Counsel for the respondents stated that the efforts made for settlement between the parties have not been materialised. Counsel for petitioner submitted that there is a requirement for passing of orders in relation to interim prayers. Counsel for respondents prayed time to file counter. Considering the submissions of both the sides for hearing in relation to the interim prayers, time is extended. Put up on 13.11.2017 at 10.30 A.M.

> >d~ K Anantha Padmanabha Swamy Member (Judicial)

bc